

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 172 of 1997

Present: Hon'ble Mr. D. Purakayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

Sudipta Kumar Das, S/o Late Jnanendra Nath Das,
Vill. & P.O. Alampur via Jangipur Barrage,
P.S. Suti, District - Murshidabad

... Applicant
VS

1. Superintendent of Post Offices, Murshidabad Division at Berhampore, Dist. Murshidabad, W.B.
2. Union of India, service through the Secretary, Department of P & T, New Delhi
3. Sunil Kumar Das, S/o Bijoy Kumar Das, Vill. & P.O. Alampur via Jangipur Barrage P.S. Suti, Dist. Murshidabad

... Respondents

For the Applicant : None

For the Respondents: Mr. B. Mukherjee, counsel

O R D E R

D. Purkayastha, JM

When the case is called none appears for the applicant. It appears that none appears for the applicant on the last seven consecutive occasions. So, the application is dismissed for default.

D. Purkayastha

MEMBER (A)

J. Singh

MEMBER (J)